



DISTRICT JUDICIARY – KRISHNA
PROCEEDINGS OF THE DISTRICT JUDGE :KRISHNA:MACHILIPATNAM
PRESENT:Dr.M.Rama Krishna,
I Addl. District Judge,
FAC/PRL. DISTRICT JUDGE

Sub:- Public Services – A.P.J.M.S. – Copyists (Cat.12 of A.P.J.M.S.Rules) --
Transfer of employees on completion of three years at a particular
station/seat -- Orders – Issued.

- Read: 1. Hon'ble High Court's circular in RoC.No.3259/2011-C.3,
dt.25.11.2011.
2. Hon'ble High Court's circular in RoC.No.3259/2011-C.3,
dt.14.12.2011.
3. Hon'ble High Court's circular in RoC.No.1377/2017-C.3,
dt.04.04.2018.
4. Hon'ble High Court's circular in RoC.No.300/2019-C.3,
dt.26.03.2019.
5. This Court's letter in Dis.No.2229, dt.27.03.19 submitted to the
Hon'ble High Court of Andhra Pradesh, Amaravati.
6. This Court's letter in Dis.No.2331, dt.28.03.19 submitted to the
Hon'ble High Court of Andhra Pradesh, Amaravati.
7. Hon'ble High Court's letter in RoC.No.344/2019-C.3,
dt.14.06.2019.
8. Other connected papers.

ORDER DT:22.06.2019.

Upon perusing the Hon'ble High Court's circulars read above, the District
Judge, Krishna, Machilipatnam, is pleased to pass the following order:

1. Smt.K.Vijayalakshmi, Copyist, Spl. Mobile Court, Machilipatnam, who
is working on deputation in Prl. District Court, Krishna, Machilipatnam, at request,
is transferred and posted as Copyist, Prl. Senior Civil Judge's Court, Gudivada, in
the existing vacancy.

2. The deputation of Sri B.Srinivas, Copyist, Prl. District Court, Krishna,
Machilipatnam, to work in Spl. Mobile Court, Machilipatnam, as ordered earlier, is
hereby cancelled with immediate effect. The individual is further deputed to work
in the Court of Junior Civil Judge, Vuyyuru, until further orders.

N.B.:

1. The above individuals shall be relieved forthwith.
2. S.No.1 is not entitled to any T.T.A. and joining time.
3. The above individuals are directed to complete their pending work and shall
hand over detailed charge to the employees as directed by their respective
Presiding Officers.

DiA No: 4095
22/6/19

M. Rama Krishna
22/6/19
I ADDL. DISTRICT JUDGE
FAC/PRL. DISTRICT JUDGE
KRISHNA, MACHILIPATNAM

To:

The above individuals through proper channel.

Copies to:

The officers concerned.